## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/148/2016

NAME OF THE PETITIONER(S)

: Subash Vasudevan

NAME OF THE RESPONDENT(S)

: M/s Vijaya Luxury Housing Project Private Ltd. & 7 others

**UNDER SECTION** 

: 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) Proop K

Counsel representing for petitiones



## <u>ORDER</u>

Shri Anoop K, counsel for petitioner present. Counsel for the respondents called but absent. No representation. Rejoinder has not been filed by the petitioner. The counsel for petitioner is directed to file the rejoinder by serving a copy to the other side. Put up on **09.01.2017** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)